

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Review Application No. 11 of 2017

In

Appeal No. 133 of 2016 (SZ)

Appellant(s)
Pattancheru Enviro Tech Limited,
Rep. by its Whole Time Director,
Mr. B.V. Ramanamurthy,
Patancheru.

Respondent(s)
Vs. Telangana State Pollution Control
Board, Rep. by its
Member Secretary, Medak District
and another

Legal Practitioners for Appellant(s)
M/s. V. Lakshmikumaran,
Sridharan, R. Parthasarathy,
Raghavan Ramabadran,
V. Panchanathan, Varun Chablani,
Sweta Giridar, Sai Prashanth,
Sumitha Krishnan, Santhana Gopalan,
G.Swarupa and A. Lawrence.

Legal Practitioners for Respondents
Mr.T. Sai Krishnan for R1 and R2

Note of the Registry	Orders of the Tribunal
Order No. 2	<p>Date: 29th May, 2017</p> <p>Learned counsel appearing for the respondent seeks time to file the reply. Let the reply be filed as a last chance within a period of 3 weeks with advance copy to the applicant, who is at liberty to file rejoinder, if any within a period of 7 days thereafter.</p> <p>List the matter on 12.07.2017.</p> <p style="text-align: right;">.....J.M. (Justice M.S. Nambiar)</p> <p style="text-align: right;">.....E.M. (Shri P.S.Rao)</p>